

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1415 of 2019

IN THE MATTER OF:

Mr. Narayan Singh Pathania

...Appellant

Vs

Valuelabs LLP & Anr.

....Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Samudra Sarangi, Ms. Srishti Khare, Mr. Aditya Shukla and Mr. Kamlesh Vedula, Advocates

For Respondents: Mr. Saket Singh, Advocate.

ORDER

10.01.2020 For hearing the Reply of the Learned Counsel for the Appellant, at request, the matter is adjourned to **23rd January, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

(V P Singh)
Member(Technical)

Akc/Md.